No. 47: Financial Accommodation Availed by State Governments under various Facilities

(₹ Crore)

Sr. No	State/Union Territory	During April-2025					
		Special Drawing Facility (SDF)		Ways and Means Advances (WMA)		Overdraft (OD)	
		Average amount availed	Number of days availed	Average amount availed	Number of days availed	Average amount availed	Number of days availed
	1	2	3	4	5	6	7
1	Andhra Pradesh	4421.65	30	1230.88	11	2683.97	3
2	Arunachal Pradesh	-	-	-	-	-	-
3	Assam	618.47	16	-	-	-	-
4	Bihar	-	-	-	-	-	-
5	Chhattisgarh	-	-	-	-	-	-
6	Goa	-	-	-	-	-	-
7	Gujarat	-	-	-	-	-	-
8	Haryana	159.83	1	-	-	-	-
9	Himachal Pradesh	-	-	694.25	29	383.18	18
10	Jammu & Kashmir UT	17.78	16	1231.09	15	529.29	12
11	Jharkhand	883.91	10	-	-	-	-
12	Karnataka	-	-	-	-	-	-
13	Kerala	1285.75	27	708.91	17	-	-
14	Madhya Pradesh	-	-	-	-	-	-
15	Maharashtra	10183.89	21	-	-	-	-
16	Manipur	76.44	24	73.91	11	-	-
17	Meghalaya	658.41	30	246.23	11	308.13	10
18	Mizoram	-	-	-	-	-	-
19	Nagaland	136.56	17	-	-	-	-
20	Odisha	-	-	-	-	-	-
21	Puducherry	-	-	-	-	-	-
22	Punjab	4682.69	30	1109.63	26	625.67	12
23	Rajasthan	3030.42	28	1006.65	10	-	-
24	Tamil Nadu	-	-	-	-	-	-
25	Telangana	4881.13	30	1489.30	25	2693.24	9
26	Tripura	-	-	-	-	-	-
27	Uttar Pradesh	-	-	-	-	-	-
28	Uttarakhand	1060.37	30	-	-	-	-
29	West Bengal	-	-	-	-	-	-

Notes: 1. SDF is availed by State Governments against the collateral of Consolidated Sinking Fund (CSF), Guarantee Redemption Fund (GRF) & Auction Treasury Bills (ATBs) balances and other investments in government securities.

2. WMA is advance by Reserve Bank of India to State Governments for meeting temporary cash mismatches.

3. OD is advanced to State Governments beyond their WMA limits.

4. Average amount availed is the total accommodation (SDF/WMA/OD) availed divided by number of days for which accommodation was extended during the month.- : Nil.

Source: Reserve Bank of India.